

(c) T. B. Control is integrated with the General Health Services and Case-finding and treatment facilities, for the benefit of the rural population, are being provided through Primary Health Centres and other Medical Institutions functioning in the rural areas. There is no scheme to set up T. B. Hospitals in the rural areas especially due to the fact that with the advent of patent anti-TB drugs, most of the T. B. patients can be treated effectively on domiciliary basis. The patients who are seriously sick are admitted as inpatients in the T. B. Hospitals located in the region.

Power Supply to Karnataka from Kalpakam and Neyveli

3630. SHRI V S. KRISHNA IYER : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) how much of power is at present given to Karnataka from Kalpakam Atomic and Neyveli Thermal Power Projects ; and

(b) in view of the fact that Karnataka is facing acute power famine, do the Government propose to take steps to ensure that rightful share of power from the above projects are made available to Karnataka immediately ?

THE MINISTER OF STATE IN THE DEPARTMENT OF POWER (SHRI ARUN NEHRU) : (a) and (b) No power is at present given to Karnataka from Kalpakam Atomic & Neyveli Thermal Power Stations, since no share has been allocated to Karnataka in the presently installed capacity of these Stations.

Narmada Dam

3631. SHRI AMARSINH RATHAWA : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) what is the progress made in regard to the construction of Narmada Dam in Gujarat ;

(b) whether it is a fact that hundreds of the adivasi families which were residing in the area where the dam is being constructed were uprooted ; and

(c) if so, where they have been resettled and what are the details of help rendered to them as compensation ?

THE MINISTER OF IRRIGATION AND POWER (SHRI B. SHANKARANAND) : (a) The works on the foundation of the main dam and the left bank and monoliths of the dam are in progress. Tenders for the main dam have been invited for fixing up an agency.

(b) Some tribal families have been affected by the acquisition of the land for the work of the dam.

(c) Rehabilitation sites with civic facilities like wells, schools and internal roads are being developed at a number of places like Ambewadi, Chindiyapur, Khadagada, Suka, Thapavi and Tentlav to resettle the affected families. The compensation for the land and property acquired is being paid in accordance with the provisions of the Land Acquisition Act.

Steam Locomotives in Railways

3632. SHRI AMARSINH RATHAWA : Will the Minister of RAILWAYS be pleased to state :

(a) the number of steam locomotives operating in Railways at present and the annual expenditure incurred on them ;

(b) whether their number is decreasing year after year and the expenditure is increasing ;

(c) if so, the reasons therefor ; and

(d) when these engines will be replaced with diesel or electric ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA) : (a) The number of steam locomotives operating in Railways as on 1.4.84 is 6212. The annual expenditure incurred on their repairs, maintenance and operation for 1983-84 was Rs. 569.71 Crores.

(b) No, Sir.

(c) Mainly due to increased replacements of major assemblies, which are costlier. Also due to escalation of prices and wages.